

NOTICE

Date of Publication :24-Mar-2021 Last Date: 16-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 16-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202001648	Sandeep S. Jinsiwale Adv. for Def.	2337-2014 (4)	
2	U-202003288	Ganpat Monde	46-2019-MISC.PETN. (34)	
3	U-202101505	The Law Point	63-2011-EXE.APPLN. (20)	
4	U-202101593	Mhatre & Associates	2571-2016 (20)	
5	U-202101602	Vinod Mistry & Co.	4328-2011 (2)	
6	U-202101699	Ratan Anshiram Balchandani	3443-2010 (Record Dept.)	
7	U-202101729	Ashish T. Suryawnshi	342-2019 (59)	
8	U-202101730	Ashish T. Suryawnshi	337-2019 (59)	
9	U-202101745	M/s. Divekar & Co.	6022-1990 (2)	
10	U-202101807	B.Joshi	2057-2014 (5)	
11	U-202101858	Adv. Alochan Naik	57-2020 (59)	
12	U-202101863	M/s. Law Loyals	1302-2015 (11)	
13	U-202101864	M/s. Law Loyals	1303-2015 (11)	
14	U-202101865	M/s. Law Loyals	1304-2015 (11)	
15	U-202101866	M/s. Law Loyals	1305-2015 (11)	

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16	U-202101867	M/s. Law Loyals	2311-2015 (11)	
17	U-202101887	R.S. Champawat	4416-2008 (7)	
18	U-202101904	O.P.Gomes	2820-2017 (11)	
19	U-202101942	Komal B. Shah	183-2019-MISC.PETN. (2)	
20	U-202101943	Madhusudan G. Gawde	6072-2007 (20)	
21	U-202101946	Sachin Joshi	858-2015 (14)	
22	U-202101949	Vyankatesh Y. Kunchikorve	1112-2017 (13)	
23	U-202101950	Adv. Tushar P. Menkudale	201-2019-GUARDIAN PETN. (17)	
24	O-201803133	Singhi & Co. Adv for Respondent	30-2014-MISC.APPEAL (54)	
25	O-201803135	Singhi & Co. Adv for Defendant	36-2013-MISC.APPEAL (54)	
26	O-202001225	M/s. Divekar Bhagwat & Co. Adv. for Plaintiff	2153-2014 (32)	
27	O-202100575	Adv. Balkrishna S. Shetty	3200-2012 (7)	
28	O-202100684	Adv. Satish Agarwal	805-1996 (2)	
29	O-202100690	J. R. Vakil & Associates	770-2019 (59)	
30	O-202100691	J. R. Vakil & Associates	618-2019 (59)	